

effect from December, 1977. However, in the case of a few States/ Union Territories, including Delhi where the per capita availability for the said projected population out of the existing quota was found to be higher than 425 grams, it was decided to retain the quota at the earlier level. Therefore, Delhi Administration's quota of 5,304 tonnes which gave a monthly per capita availability of 975 grams on the basis of projected population of 54.39 lakhs as on 1-4-1978 as against the norm of 425 grams, was not curtailed and retained at the same level even from December, 1977 onwards.

2. The above facts have been explained to the Delhi Administration.

#### Funds for the rehabilitation of Refugees of Dandakaranya

80. SHRI DHIRENDRA NATH BASU: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether adequate funds have been allotted to the State Government or Dandakaranya authorities for rehabilitation of the refugees of Dandakaranya;

(b) if so, what amount has been allotted State-wise to West Bengal, Tripura, Orissa Governments and Dandakaranya authorities for rehabilitation purposes for the year 1978-79;

and

(c) the amount sanctioned for the rehabilitation of refugees and deserters and development of Sunderbans?

THE MINISTER OF WORKS AND HOUSING & SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

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(b) The following amounts have been provided in the budget grant for 1978-79:—

|                      | Rs. in lakhs |
|----------------------|--------------|
| West Bengal          | 187.73       |
| Tripura              | 0.60         |
| Orissa               | 613.79       |
| Dandakaranya Project | 1195.24      |

(c) On the basis of scales sanctioned for rehabilitation of deserters in Dandakaranya Project, expenditure is estimated as at present to be of the order of Rs. 2.00 crores. This Department does not deal with development of Sunderbans and therefore the question of sanction therefor does not arise.

#### नदी बेसिन जलाशय परियोजना का क्रियान्वयन

81. श्री धीरेन्द्र प्रसाद : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या नदी बेसिन जलाशय परियोजना बिहार राज्य द्वारा 1975 में केन्द्र को प्रस्तुत की गई थी ;

(ख) क्या बिहार के नालन्दा, गया और पटना जिलों की लाखों एकड़ भूमि को परियोजना के अधीन सिंचाई के अन्तर्गत लाया जायेगा ;

(ग) क्या जलाशय के निर्माण के लिए हजारी बाग जिले के चतरा सब डिवीजन के पहाड़ी क्षेत्रों का चयन किया गया है ; और

(घ) उक्त योजना अभी किस चरण में है और इसको क्रियान्वित करने में केन्द्रीय सरकार के समक्ष क्या कठिनाईयाँ हैं ?

हृषि और लिखाई बंजानय में राज्य मंत्री  
(श्री जगन् प्रताप सिंह) : (क) जी, नहीं।

(ख) से (घ). ये सवाल पैदा नहीं होते।

**Delhi School Teachers House Building Society, Delhi**

82. SHRI MAHI LAL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 4386 on the 27th March, 1978 regarding Memorandum submitted by the Members of the Delhi School Teachers Co-operative House Building Society, Delhi and state:

(a) whether the required information has since been collected;

(b) if so, the full details thereof;

(c) if not, the reasons for the inordinate delay;

(d) the time by which and the manner in which it would be made available; and

(e) the reasons for which it was not indicated in the reply referred to above as to when and in what manner the required information would be made available?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (e). The matter regarding membership of the Delhi School Teachers Co-operative House Building Society came up before the Delhi High Court under Civil writ Petition No. 659 of 1977. The Court passed an order on 26th May, 1978 laying down a time-bound programme for finalising the list of members. The matter is, however, still subjudice, as the High Court has not yet disposed of the Writ Petition finally.

**Orders Placed by Small Scale Industries**

83. SHRI P. THIAGARAJAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) the precise role played by Supply Department in the small scale industries;

(b) the value of orders placed with small scale industries in relation to the total value of orders placed by the Department during 1977-78;

(c) the extent to which small scale industries have received additional encouragement now as compared to earlier years; and

(d) the extent to which such industries are able to fulfil contracts satisfactorily?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) The object of the Government policy is to utilise for Government purchase as far as possible the production and capabilities of Small-Scale/Cottage Industries products which are on indent with Supply Department.

The following measures have been taken pursuant thereto:

(i) A number of items are purchased exclusively from Small Scale Sector. The number of such reserved items is 241 at present.

(ii) In the case of items which can be purchased both from large scale as well as small scale units, small scale units are eligible for a price preference of upto 15 per cent over large scale units, the actual quantum to be decided in each case on merits.

(iii) The registration of SSI Units has now been entrusted to the National Small Industries Corporation Ltd., under the single point registration scheme. Registration